

the Twenty-second Report of the Department-related Parliamentary Standing Committee on Human Resource Development on the Demands for Grants for 1995-96, of the Department of Education.

12.11 hrs.

**STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS**

**Nineteenth Report**

[English]

PROF. R.R. PRAMANIK (Mathurapur) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Nineteenth Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Department of Ocean Development.

12.11½ hrs.

**BUSINESS OF THE HOUSE**

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : With your permission, Sir, I rise to announce that Government Business during the week commencing 2nd May, 1995 will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Further General Discussion on General Budget for 1995-96.
3. Discussion and Voting on the Demands for Grants (General) for 1995-96 under the control of Ministries of :

(a) Defence

(b) External Affairs

PROF. PREM DHUMAL (Hamirpur) : I request that the following may be included in the next week's agenda :

1. Regarding delay in removing the anomalies in the implementation of one time increase in pension for the ex-servicemen and take immediate steps for granting these benefits to those ex-servicemen who have been deprived of them.
2. Regarding immediate channelisation of the Swan river and its seventh-three tributaries in the Una District of Himachal Pradesh.

[Translation]

SHRI JANARDAN MISRA (Sitapur) : Sir, I request that the following may be included in the next week's list of business :

1. Regarding considering measures for effectively enforcing the Public Distribution System in the whole country particularly in Uttar Pradesh.
2. Regarding reconsidering the National Rural Electrification Policy for extending the benefits of electricity to the rural areas.

[English]

SHRI GEORGE FERNANDES (Muzaffarpur) : Sir, I request that the following may be included in the next week's agenda :

1. Regarding review of the Tehri Dam Project against the backdrop of the continuing reports that there is bound to be major seismic activity in the region.
2. Regarding the decision of the Government to sell the 50 per cent equity held by it in Maruti Limited to Japan's Suzuki Company.

SHRI KASHIRAM RANA (Surat) : Sir, I request that the following may be included in the next week's agenda :

1. Regarding early allocation of gas to Gujarat from Bombay High and other offshore fields.

SHRI B.N. REDDY (Miryalguda) : Sir, I request that the following may be included in the next week's agenda :

Regarding early reopening of the FCI Modern Rice Mill at Miryalguda in Nalgonda District of Andhra Pradesh.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur) : Sir, I request that the following may be included in the next week's list of business :

1. Regarding the need of formulating an effective legislation in view of checking the air and water pollution by the factories using chemical fluids in different states so as to curb the rising problem of pollution in Madhya Pradesh and Rajasthan alongwith other States.
2. Regarding the need of formulating a definite policy to mitigate the discontentment among the lakhs of opium growers about their problems so that the farmer can get remunerative prices alongwith the fixed average.

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha) : Sir, I request that the following may be included in the next week's list of business :

Regarding need to reconduct a survey of the tribals whose names were not included in the survey list of the (possession of forest land prior to 1980). Sarullaganj tehsil of district Sihore because of the lapse of the administration.

SHRI RAM TAHAL CHOUDHARY (Ranchi) : Sir, I request that the following may be included in the next week's list of business :

Regarding construction of a bypass road immediately in Ranchi city which has not been constructed so far.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, I request that the following may be included in the next week's agenda :

1. Re. constitutional aspects of the resolution passed by the Tamil Nadu Assembly on re-calling the Governor.
2. Re. evamping of sick fertiliser units in public sector including Talcher Fertilizer plant.

12.13 hrs.

## ELECTION TO COMMITTEE

### Tobacco Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : I beg to move:

"That in pursuance of sub-section (4) (b) of section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER : The question is :

"That in pursuance of sub-section (4) (b) of section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted.*

[English]

SHRI TARIT BARAN TOPDAR (Barrackpore) : Sir, some order has been imposed on the Jute Corporation of India for cutting down the strength of the workers to the extent of 25 per cent.

MR. SPEAKER : The entire House has decided one way. You can take it up later on.

SHRI TARIT BARAN TOPDAR : Sir, they are on a hunger strike. I have written about it to the Minister, also.

MR. SPEAKER : But the entire House has decided one way. You are going against it and I am going to allow it later on when the appropriate time comes.

SHRI BASUDEB ACHARIA (Bankura) : Sir, will it be after the reply of the Prime Minister?

MR. SPEAKER : Yes, Thank you. There is one more thing. Today, we may dispense with the lunch hour also. The Hon. Prime Minister has to go to Rajya Sabha to reply to the debate at 5 P.M. The difficulty which is faced by this House is also faced by the other House. So, may I request the Hon. Members to make their statements very brief and help the presiding officers to see that their statements are over by 3 O'clock or 3.15 P.M. at the most so that immediately after that, the reply can be given so that you would have the facility of getting the response from the Government on the important points which you have raised? May I also request the leaders of the Parties to see that if any Members have to be given opportunity to speak, their names should be given to us so that we can accommodate them. This is just to facilitate the leaders and the Whips of different Parties.

SHRI SHARAD DIGHE (Bombay North Central) : Sir, supposing the Motion of Thanks on the President's Address and everything is over before six O'clock, are you going to take up the discussion on the Railway Budget or will you put it next week?

MR. SPEAKER : We will take it up next week. If one or two statements the Members want to make, we will allow them to make their statements because they are very keen on those and, rightly so. We will allow them to make their statements.

SHRI E. AHAMED (Manjeri) : Sir, We have no objection to the continuance of the House without a lunch break. But the only thing is, today being Friday some Members would like to go to the mosque.

MR. SPEAKER : Sure.

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad) : Mr. Speaker, Sir. I have to go. I wish you gave me an opportunity out of turn.

MR. SPEAKER : You may go and can deliver your speech after you are back.